

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2078

ANSWERED ON:27.08.2007

IRREGULARITIES IN ALLOTMENT OF DMS BOOTHS

Renge Patil Shri Tukaram Ganpatrao;Vasava Shri Mansukhbhai D.

Will the Minister of AGRICULTURE be pleased to state:

(a) whether a large number of Delhi Milk Scheme (DMS) Booths in Delhi have been allotted to the relatives of employees of DMS and Agriculture Department;

(b) if so, the details and reasons therefor;

(c) whether some complaints regarding sale of the items other than milk products by these booth holders has been received;

(d) if so, whether any enquiry has been made in this regard; and

(e) if so, the outcome thereof and the follow-up action taken thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN)

(a)&(b): DMS booths are allotted to physically handicapped persons, unemployed persons including students, widows, retired government servants and Ex-servicemen by a Committee of officers if they fulfill the eligibility criteria. Only 16 out of 594 allottees are the relatives of employees of DMS/Ministry of Agriculture for whom booths have been allotted after following due codal procedure.

(c)to(e): DMS routinely receives complaints of this nature from time to time and these are duly inquired into and if found true action such as warning, cancellation of booth are taken against the booth holder.